

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2014

Dated:11th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain
Ms. Iti Agarwal

Counsel for the Respondent(s): Mr. Saurav Aggarwal
Ms. Sonali Malhotra for R-1
Ms. Apoorva Misra
Ms. Pallavi Mohan

ORDER

Learned Counsel for PNGRB is filing the Reply today after serving copy on the other side. Rejoinder, if any, may be filed by the Appellant on or before 8.8.2014 after serving copy on the other side.

Post the matter on **08.08.2014 at 02.30 PM.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pr/vg